IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

17. **C.P. (IB)/414(MB)2021**

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **17.01.2023**

NAME OF THE PARTIES: Spray Engineering Devices Limited
Vs.
Swaraj India Agro Limited

SECTION: 9 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

O R D E R

The Court is convened through Video Conference.

1. Mr. Navin Arora, Ld. Counsel for the Operational Creditor present. Ms. Prachi Wazalwar a/w Ms. Princi Jaiswal, Ld. Counsel for the Corporate Debtor present.

2. Ld. Counsel for the Operational Creditor seeks time to argue the matter. Time granted.

3. List this matter for hearing on **14.03.2023**.

Sd/-
PRABHAT KUMAR
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

17.01.2023 / *Bmb*